

(b) when this line is expected to be finished?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The scheme is under consideration.

(b) It is too early to say when the work may be completed.

Rural Electrification in Andhra Pradesh

886. Shrimati Vimla Devi: Will the Minister of Irrigation and Power be pleased to state:

(a) how many villages are to be electrified in Andhra Pradesh during the Third Plan period; and

(b) the various systems of electricity by which power will be supplied to these villages and the number of villages that will be met by each system?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) About 2,000.

(b) All the villages will be supplied power from the Grid System of the Andhra Pradesh State Electricity Board.

Community Development Blocks in Jammu and Kashmir State

887. Shri Abdul Ghani Goni: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the number of Community Development Block in Jammu and Kashmir State;

(b) whether the said Blocks are sufficient to cater to the needs of the area that is mountainous and thinly populated; and

(c) whether Government propose to provide more Blocks in view of the Geographical and topographical situation of the said State?

The Deputy Minister in the Ministry of Community Development, Pan-

chayati Raj and Cooperation (Shri B. S. Murthy): (a) 52.

(b) and (c). A proposal has been received from the State Government for allotment of additional blocks which is under consideration.

Honorary Family Planning Education Leader

888. Shri P. N. Kayal: Will the Minister of Health be pleased to state:

(a) whether there is any cadre like honorary family planning education leaders;

(b) if so, how much honorarium is being paid to them; and

(c) how many persons of such cadre are working in the field of family planning at present (State-wise)?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Honorary Divisional Family Planning Education Leaders and Honorary District Family Planning Education Leaders have been appointed on payment of a grant-in-aid of 4,000 and Rs. 2,000 per annum respectively to each leader.

(c) 32 Honorary Divisional Family Planning Education Leaders and 17 Honorary District Family Planning Education Leaders are at present working in the States as shown below:—

State Government	No. of Divisional Leaders	No. of District Leaders
Andhra Pradesh	1	
Assam
Bihar	1	..
Gujarat	1	2
Jammu and Kashmir
Kerala	.	5
Maharashtra	5	3
Madhya Pradesh	6	2
Madras	2	1
Mysore	1	..
Orissa	..	3
Punjab	2	..
Rajasthan	1	..